GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.2649

TO BE ANSWERED ON THE 2ndAUGUST, 2016/SHRAVANA 11, 1938, (SAKA)

SUICIDE BY POLICE PERSONNEL

2649. SHRI NALIN KUMAR KATEEL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of police officers/personnel have reportedly committed suicides;
- (b) if so, the details thereof along with the total number of such cases reported during each of the last three years and the current year, rank, gender and State-wise;
- (c) whether the Government has conducted any study/investigation to find out the reasons behind such cases;
- (d) if so, the details and the outcome thereof; and
- (e) the steps taken by the Government to reduce stress and improve the mental health of police personnel, so as to arrest suicides among them and improve the working condition of police personnel?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): 'Police' and 'Public Order' are State subjects, falling in Entry 1 and 2 of List –II of the Seventh Schedule of the Constitution of India. However, as per data maintained by the National Crime Records Bureau (NCRB), State/Union Territory-wise breakup of number of suicides by police personnel in the calendar years 2012, 2013 and 2014 is at

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Annexure-I. So far as the Central Armed Police Forces (CAPFs) and Assam Rifles (AR) are concerned, details of personnel committed suicide during each of the last three years and the current year are at Annexure-II.

- (c) & (d): A study was conducted in 2004 through Bureau of Police Research & Development (BPR&D) into the factors causing stress to the force personnel and suggest remedial measures. Another similar study was got conducted through Indian Institute of Management Ahmedabad (IIMA) in 2012 for BSF and CRPF. An enquiry had been conducted in each case of suicide and it was observed that reasons behind most of the suicide cases are found to be due to personal domestic problems, illness etc.
- (e): Since personnel matters of state police are handled by states themselves, the Government of India has no direct role in improving the working conditions and welfare of the state police personnel. However, Union Government has been advising the State Governments for improving the working conditions of their police personnel and to undertake necessary welfare measures. They have also been advised to

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put in place an effective mechanism for redressal of personnel grievances and resolution of inter-personal problems and to conduct appropriate sensitizing training programmes. Central assistance for better infrastructural facilities at police stations and strengthening of State Government training institutions is provided to State Police through the Scheme of Modernization of Police Force. Funds provided for infrastructural development of State Police Force under this scheme also contribute to maintaining morale of the state police personnel. So far as CAPFs including Assam Rifles are concerned, various measures taken by the Government of India to improve the working conditions and welfare of these police personnel are listed at Annexure-III.

(ANNEXURE-I TO ANSWER TO LOK SABHA UNSTARRED QUESTION NO.2649 FOR 02.08.2016 REGARDING "Suicide by Police Personnel")

State/UT wise civil personnel, armed police personnel and other police personnel committed suicides during 2012,2013 & 2014.

S.No.	State/UT	2012	2013	2014
1	Andhra Pradesh	10	11	3
2	Arunachal Pradesh	1	0	0
3	Assam	1	6	2
4	Bihar	1	8	1
5	Chhattisgarh	7	4	15
6	Goa	0	1	1
7	Gujarat	6	8	5
8	Haryana	10	8	6
9	Himachal Pradesh	0	0	0
10	Jammu & Kashmir	2	5	3
11	Jharkhand	1	7	0
12	Karnataka	17	15	7
13	Kerala	8	15	9
14	Madhya Pradesh	12	8	15
15	Maharashtra	28	40	36
16	Manipur	0	2	5
17	Meghalaya	0	0	0
18	Mizoram	2	2	0
19	Nagaland	0	1	0
20	Odisha	6	1	4
21	Punjab	1	9	4
22	Rajasthan	4	2	0
23	Sikkim	0	0	1
24	Tamil Nadu	58	31	27
25	Telangana			3
26	Tripura	2	0	0
27	Uttar Pradesh	9	9	6
28	Uttarakhand	0	0	0
29	West Bengal	10	29	7
	TOTAL STATE(S)	196	222	160
30	A & N Islands	4	1	1
31	Chandigarh	3	0	0
32	D&N Haveli	0	0	0
33	Daman & Diu	1	0	0
34	Delhi UT	10	10	4
35	Lakshadweep	0	0	0
36	Puducherry	0	2	0
	TOTAL UT(S)	18	13	5
	TOTAL (ALL INDIA)	214	235	165

(ANNEXURE-II TO ANSWER TO LOK SABHA UNSTARRED QUESTION NO.2649 FOR 02.08.2016 REGARDING "Suicide by Police Personnel")

Details of personnel of Central Armed Police Forces (CAPFs) and Assam Rifles (AR), who committed suicide during each of the last three years and the current year is as under:-

Year	No. of Suicide (As on 20.07.2016)	
2013	115	
2014	125	
2015	109	
2016	44	

(ANNEXURE-III TO ANSWER TO LOK SABHA STARRED QUESTION NO.2649 FOR 02.08.2016 REGARDING "Suicide by Police Personnel")

Following actions have been taken by the Government to curb suicides among the CAPF personnel in the country:-

- i) Transparent policies pertaining to transfer and leave of CAPFs and AR personnel are followed. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel served in hard area.
- ii) Regular interaction of officers with troops to find out and address their grievances.
- iii) Ensuring adequate rest and relief by regulating the duty hours.
- iv) Improving living conditions for troops, including provision of adequate recreational/ entertainment, sports, communication facilities etc. Crèche facility is also provided at various establishments (where feasible) toassist the female employees.
- v) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE State, J&K and LWE affected areas (except State Capitals).
- vi) Providing better medical facilities and also organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.
- vii) Adequately compensating the troops deployed in difficult areas.
- viii) Other welfare measures such as facility of Central Police Canteen (CPC), scholarship for wards etc. are also adopted. Also air courier service has been provided to CAPF personnel deployed in NE States and J&K as a welfare measure.
- ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- x) Promotions are released regularly to eligible personnel as & when the vacancies arise. Financial benefits under Modified Assured Career Progression (MACP) are given in case promotions do not take place for want of vacancies at 10, 20 & 30 years of service.
